

**The Motor Vehicles (Amendment) Bill, 2022**

MR. CHAIRMAN: The Motor Vehicles (Amendment) Bill, 2022. Shri Elamaram Kareem.

SHRI ELAMARAM KAREEM (Kerala): Sir, I move for leave to introduce a Bill further to amend the Motor Vehicles Act, 1988.

*The question was put and the motion was adopted.*

SHRI ELAMARAM KAREEM: Sir, I introduce the Bill.

MR. CHAIRMAN: Now, the Kashmiri Pandits (Recourse, Restitution, Rehabilitation and Resettlement) Bill, 2022. The hon. Member has sought my leave. So, I am passing it over. I had granted him that accommodation. This is for No. 37. Now, No. 38, the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Amendment Bill, 2022. Dr. Fauzia Khan.

**The Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Amendment Bill, 2022**

DR. FAUZIA KHAN (Maharashtra): Sir, I move for leave to introduce a Bill further to amend the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013.

*The question was put and the motion was adopted.*

DR. FAUZIA KHAN: Sir, I introduce the Bill.

**The Constitution (Amendment) Bill, 2023 (insertion of new articles 330A, 330B etc.)**

MR. CHAIRMAN: The Constitution (Amendment) Bill, 2023 (insertion of new articles 330A, 330B etc.). Dr. Fauzia Khan.

DR. FAUZIA KHAN (Maharashtra): Sir, I move for leave to introduce a Bill further to amend the Constitution of India.

*The question was put and the motion was adopted.*